



**Central Administrative Tribunal  
Principal Bench: New Delhi**

**O.A. No. 2011/2021**

**This the 16<sup>th</sup> day of September, 2021**

Through Video Conferencing

**Hon'ble Mr. A. K. Bishnoi, Member (A)  
Hon'ble Mr. R. N. Singh, Member (J)**

Mr. Naresh Chand Goyal  
S/o Late Shri. Kishan Chand  
R/o 13 Banarsi Dass Estate, Mall Road, Delhi-110054  
Mobile No. 9910030850 Email Id: [ncgoyal@hotmail.com](mailto:ncgoyal@hotmail.com)

...Applicant

( In person)

**Versus**

Chairman Railway Board & CEO  
(Ex-officio Principal Secretary to the Government of India)  
Ministry of Railways,  
Rail Bhawan, New Delhi- 110001  
Email id: [crb@rb.railnet.gov.in](mailto:crb@rb.railnet.gov.in)  
[secyrb@rb.railnet.gov.in](mailto:secyrb@rb.railnet.gov.in)

...Respondent

(By Advocate: Krishan Kant Sharma)

**ORDER (ORAL)**

**Hon'ble Mr. R. N. Singh, Member (J)**

After arguing for some time, the applicant who appears in person, seeks permission of this Tribunal to withdraw the OA with liberty to file a fresh one, in accordance with law. Permission is accorded.



Accordingly, the OA is dismissed and withdrawn with the liberty as aforesaid.

**(R. N. Singh)**  
**Member (J)**

**(A. K. Bishnoi)**  
**Member (A)**

rk/as